

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1182(CHE)/2023

PETITION NUMBER : IBA/796/2020

NAME OF THE APPLICANT : M/s. Erecon Spaces Pvt Ltd

**NAME OF THE RESPONDENT(S) : Harsh Garg (RP) of M/s. You Seung Sang
Sa India Construction Pvt Ltd & another**

**UNDER SECTION : Sec 60(5)(c) of IBC, 2016 r/w Rule 11 of
NCLT rules, 2016**

ORDER

Ld. Counsel Ms. Ruchi Goyal for the Applicant.

Ld. Counsel for the Applicant sought short adjournment.

List the application for hearing on **13.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**